

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated-Guwahati, the 22nd September, 2015

No.HC.VII-348 (Pt.-I)/2012/ 4438 /A ### Shri P.K. Khanikar, District & Sessions Judge, Jorhat & Smt. Chitra Rani Saikia, SDJM (M), Titabar, are **exempted** from attending the training programme on "Change Management and the Ubuntu OS", **scheduled to be held at Dibrugarh on 26th – 27th September, 2015.**

By order,
Sd/- B.K. Nath
DEPUTY REGISTRAR (G&C)

Memo No. HC.VII-348(Pt.-I)/2012/ 4439-4453 /A dated 22.09.2015
Copy forwarded for information and necessary action to:

1. Shri Ashok T. Ukrani, Member (Judicial), e-Committee, Supreme Court of India
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. No.HC.VII-348 (Pt.-I)/2012/2837/A, dated 22nd June, 2015)
4. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
5. Shri P.K. Khanikar, District & Sessions Judge, Jorhat. **He is also requested to inform the concerned officer accordingly.**
6. The District & Sessions Judge, Dibrugarh.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
9. Smt. Chitra Rani Saikia, SDJM (M), Titabar
10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.
15. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


DEPUTY REGISTRAR (G&C)